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HIGH COURT OF DELHI AT NEW DELHI

No. 1826 P.P./Supersession/2023

Dated 18/03/2023.

NOTIFICATION

Mr. Vinay Kumar Gupta, Officer of Delhi Higher Judicial Service and presently posted as Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Room Avenue Court Complex, New Delhi, shall stand retired from Delhi Higher Judicial Service in the absence of 30th June, 2023 on attaining the age of supersession of 60 years.

It is certified that no disciplinary/departmental proceedings under All India Service (Discipline & Appeal) Rules, 1969 is pending or contemplated against Mr. Vinay Kumar Gupta.

BY ORDER OF THE COURT

Sd/-
(Ravinder Dada) *RD*
Registrar General

Encl. No. 1826-1834 /Dist.P.P./Supersession/2023

Dated: 18/03/2023.

Copy forwarded for information and necessary action to:-

- ✓ All the Principal District & Sessions Judges in Delhi.
- 2. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Room Avenue Court Complex, New Delhi.
- 3. The Principal Judge (HQs), Family Courts, Dwarka, New Delhi.
- 4. The Principal Secretary (Law, Justice & Leg. Affairs), Govt. of NCT of Delhi, Delhi Secretariat, New Delhi.
- 5. The Pay and Accounts Officer concerned.
- 6. Officer concerned.
- 7. Personal file of the officer concerned.
- 8. CR dossier of the officer concerned.
- 9. Guard file.

RD
(Ravinder Dada)
Deputy Registrar (Gen-IA)

Test. Sr.

P. 288 (Test)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. P.5 (1)/2023/ 22/20-160 Dated, Delhi the

21 MAR 2023

Sub: Notification

Copy forwarded for information and necessary action to:-

- ✓ The Officer in-Charge, Administration I, II, III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee (Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
- 2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
- 3. The Sr. A.O.J / A.O.J, Administration-I, II, III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, LAYERS, ACR Cell, I.T. Cell, & Vulnerable Witness Deposition Complex (VWDC), Central District, Tis Hazari Court, Delhi.
- 4. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
- 5. The P.S. to Ld. Principal District & Sessions Judge (HQs), Room No. 302-A, Tis Hazari Courts, Delhi.

US
(Raveel Bawja)
District Judge (Commercial Court)-07
Officer in-charge Judicial Branch (Central)
for Principal District & Sessions Judge (HQs),
Delhi *HR*